

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:69
ANSWERED ON:19.03.2012
SUGAR EXPORTS
Ponnam Shri Prabhakar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has decided to allow export of sugar over and above the permitted quota of two million tonnes in case the domestic output surpasses the estimated production;
- (b) if so, the details thereof; and
- (c) the reasons therefor alongwith the present status thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 69 FOR ANSWER ON 19TH MARCH 2012 REGARDING "SUGAR EXPORTS"

(a) No Madam.

(b) Does not arise.

(c) Keeping in view high sugar production during current sugar season 2011-12, the Government has allowed export of 20 lakh MT of sugar in two tranches of 10 lakh MT each during the month of November, 2011 and February, 2012 under Open General License (OGL). In addition, the Government has allowed export of 0.19 lakh MT to Maldives to fulfill bilateral agreement, 0.18 lakh MT to United States & European Union under preferential quota and 1.16 lakh MT fulfill commitments under Export Promotion Capital Goods (EPCG) scheme during 2011-12 sugar season. So far, Release Orders for a quantity of 1.185 million MT have been issued, till date, under different categories during 2011-12 sugar season.